

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-187-2020**

Sunil Garg ... Petitioner

Versus

State of Goa &amp; Ors. ... Respondents

Ms. D. Soni and Ryan Menezes, Advocates for the Petitioner.

Shri N. Kamat, Advocate for the Respondent No.1.

Shri Deep Shirodkar, Additional Government Advocate for the Respondent No.2.

Shri S.D. Padiyar, Advocate for the Respondent No.3.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 21<sup>st</sup> September 2020****P.C. :**

The petitioner's counsel, who was tested positive, is said to have been still on isolation and treatment.

2. Post the matter on 06.10.2020.

3. The presence of the counsel for the respondents is noted.

**DAMA SESHADRI NAIDU, J.**

NH